

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3595
ANSWERED ON:24.08.2011
DISCRIMINATORY BEHAVIOUR BY CHINA
Choudhary Shri Bhudeo;Singh Smt. Meena

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether discrimination is shown by China against the Indian delegates visiting that country for cultural exchange programmes;
- (b) if so, the details thereof;
- (c) whether entry is not granted to the delegates of certain Indian States;
- (d) if so, the details thereof; and
- (e) the reaction of the Government in this regard and the policy likely to be followed to ensure uniform treatment of all delegates in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (e) Government is aware of the Chinese practice of issuing stapled visas to Indian nationals from Jammu & Kashmir and Arunachal Pradesh. Visas issued on a separate sheet of paper stapled to passports are not considered valid for travel out of the country. Government's position that Jammu & Kashmir and Arunachal Pradesh are integral parts of India and that there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity has been clearly conveyed to the Chinese Government, at the highest level, on several occasions, including during the visit to India by Chinese Premier Wen Jiabao in December 2010.